

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/399/ (IB)/2017  
NAME OF THE PETITIONER(S) : J. VANI JAYANTHI  
NAME OF THE RESPONDENT(S) : S & S INDUSTRIES & ENTERPRISES LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

**ORDER**

Matter called. No representation on both the sides. The **Registry** is directed to issue notice to both of the parties for their presence on the next date of hearing.  
Put up on **17.08.2017 at 10.30 A.M.**

*S. Vijayaraghavan*  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

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*Ch. Mohd Sharief Tariq*  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)